

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 253 of 2014 &
IA No. 410 of 2014**

Dated: 10th July, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

In the matter of:-

**Reliance Gas Transportation Infrastructure Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Gaurav Mitra

Counsel for the Respondent(s) : Mr. Prashant Bezboruah for
Mr. Anand K. Ganesan

ORDER

By the consent of the parties matter is adjourned
to **18.09.2015.**

**(Nayan Mani Borah)
Technical Member (P&NG)
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**